

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1297
ANSWERED ON:21.03.2012
TEACHERS ELIGIBILITY TEST
Shekhar Shri Neeraj

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to introduce any teachers eligibility test for private or Government schools;
- (b) if so, the details thereof and the criteria fixed for the purpose;
- (c) the number of candidates cleared the said test state-wise; and
- (d) the steps taken by the Government to improve the quality of B.Ed courses in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): In accordance with the provisions of sub-section (1) of section 23 of the Right of Children to Free and Compulsory Education (RTE) Act, the Central Government has notified the National Council for Teacher Education (NCTE) as the academic authority to lay down the minimum qualification for a person to be eligible for appointment as a teacher. Accordingly, NCTE vide notification dated 23rd August, 2010, as amended vide notification dated 29th July, 2011, laid down the minimum qualification for a person to be eligible for appointment as a teacher for classes I to VIII. One of the eligibility criteria is that a person has to pass the Teacher Eligibility Test (TET) conducted by the appropriate Government in accordance with the guidelines framed by the NCTE. The Guidelines for conduct of the TET was circulated to all the State Governments on 11th February, 2011 which has also been hosted on the website of the Ministry of Human Resource Development www.education.nic.in.

(c) The Central Board of Secondary Education (CBSE) has, on behalf of the Central Government, conducted the Central Teacher Eligibility Test (CTET) in June, 2011 and January, 2012. State-wise details of number of candidates who qualified the CTET is at Annexure-I

(d): With a view to improve the quality of teacher education, the NCTE has developed the National Curriculum Framework for Teacher Education (NCFTE), 2009 and model syllabi for various teacher education courses including for the B.Ed programme, which have been shared with Universities and State Governments. The NCTE also undertakes monitoring and inspection of the B.Ed institutions to ensure adherence to the norms and standards laid down by it.